CLIMATE FUNDING PROGRAMME

1676. SHRI NARANBHAI KACHHADIYA:
SHRI PARBATBHAI SAVABHAI PATEL:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of foreign investment in India and its exports despite the global epidemic;

(b) whether India realises the greater need of practical climate funding programmes as demanded by developed countries; and

(c) if so, the efforts being made in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)

(a): Despite the global epidemic, India has received its highest ever FDI inflow of INR 6,31,050 crores in Financial Year 2021-22 and India’s export has increased to INR 31,46,186 crore in Financial Year 2021-22 from INR 21,59,043 crore (F.Y. 2020-21).

(b) & (c): Climate finance should have a significant public funded component and India reiterates the mandate of the United Nations Framework Convention (UNFCCC) and its Paris Agreement for developed country parties.

Providing new and additional financial resources to address the global climate change challenge is among the commitments and responsibilities of the developed countries under the Convention and its Paris Agreement.

The overarching decision adopted by all countries at COP26, was the goal of developed country parties to mobilize jointly, USD 100 billion per year by 2020 in the context of meaningful mitigation actions and transparency on implementation and the same has yet not been met.

On behalf of developing countries, Hon’ble Prime Minister also put forth strongly that the global call towards increased ambition in climate mitigation should correspondingly be matched by additional means of implementation, encompassing adequate financial support and technology transfer to developing countries.

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